

(TO BE PUBLISHED IN PART-I SECTION-2 OF THE GAZETTE OF INDIA)

Government of India
Ministry of Corporate Affairs

A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 07th January, 2019

NOTIFICATION

No. A-32013/1/2018-Ad.I-MCA Consequent on their inclusion in the CSS Selection Grade (Deputy Secretary) of Central Secretariat Service (CSS) on 'ad-hoc' basis in terms of DoPT's O.M. No.4/11/2015-CS-I(D) (pt-I)(Vol. III) dated 28.12.2018, the President is pleased to appoint the undermentioned Under Secretaries of CSS in the Ministry of Corporate Affairs to the post of Selection Grade (Deputy Secretary) in Level 12 (₹ 78,800 – 2,09,200) of Pay Matrix w.e.f. the afternoon of 28th December, 2018.

S. No.	Name of the Officer	CSL No.	USSL
1.	Smt. Poornima Malik, Under Secretary	6159	2009
2.	Shri Anil Bhandula, Under Secretary	6166	2009
3.	Sh. Surya Kant Vashishtha	6497	2009

2. The appointment/promotion of the above officers as Deputy Secretary on 'ad-hoc' basis is subject to following conditions:

- (i) The ad-hoc promotion shall not confer any right to continue in the grade indefinitely or for inclusion in the selection list for regular appointment or to claim seniority in the Selection Grade (Deputy Secretary) of the CSS.
- (ii) Ad-hoc appointments may be terminated at any point of time without giving any reason thereof.
- (iii) The appointment on ad-hoc basis will take effect from the date of assuming the charge of the post of the Selection Grade (Deputy Secretary) in the Ministry / Department in which the officer has been adjusted / posted.
- (iv) The Service rendered on ad-hoc basis in the Selection Grade (Deputy Secretary) would not count for the purpose of seniority in that grade or for promotion to the next higher grade.
- (v) The ad-hoc promotion will remain subject to the outcome of the SLP (C) No. 30621/2011 (Jarnail Singh & Ors Vs Lachhmi Narain Gupta & Ors) and the SLP (C) No. 31288/2017 and any other court case in connected matter.


(Riazul Haque)

Under Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Mayapuri – along with Hindi Version.

Endt. No. A-32013/1/2018-Ad.I-MCA

Dated: 07 January, 2019

1. Smt. Poornima Malik, Deputy Secretary, MCA.
2. Shri Anil Bhandula, Deputy Secretary, MCA.
3. Shri Surya Kant Vashishtha, Deputy Secretary, MCA
4. The Pay and Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, New Delhi.
5. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies)
6. PS to CAM/MOS
7. Office of Secretary/AS /DGCoA/JS(AA)/JS(K)/JS(G)/DII/EA/Adv.(Cost)/DDG/Dir(SK)/Dir(L&P)/ Dir(ASM)/ Dir (JSA) / Dir(BPP)
8. Shri.K. Srinivasan, Under Secretary, Deptt. of Personnel & Training, 2nd Floor, Lok Nayak Bhawan, Khan Market, New Delhi
9. e-Governance cell to place it on MCA website under the 'New appointment' column.
10. Service Book/Personal File of the Officer concerned.
11. EMD Manager
12. Hindi Section for translation.
13. Guard File – 2018.



(Riazul Haque)

Under Secretary to the Govt. of India